

**SHRI DHANIK LAL MANDAL:** I have already answered this question.

**MR. SPEAKER:** He has said that it is not possible even in the United States to forecast this in advance.

12.54 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### SIXTY-SECOND AND SIXTY-THIRD REPORT

**SHRI C. M. STEPHEN (Idukki):** Sir, I beg to present the following Reports of the Public Accounts Committee:

(1) Sixty-second Report on action taken by Government on the recommendations of the Committee contained in their Two Hundred and Thirty-first Report (Fifth Lok Sabha) relating to "Procurement of Oil"—Ministry of Defence.

(2) Sixty-third Report on action taken by Government on the recommendations of the Committee contained in their Two Hundred and Twenty-ninth Report (Fifth Lok Sabha) relating to 'Procurement of Finances and Disposal of Fired Empty Cartridge Cases' Ministry of Defence.

#### ESTIMATES COMMITTEE

##### NINTH REPORT AND THE MINUTES

**SHRI SATYENDRA NARAYAN SINHA (Aurangabad):** Sir, I beg to present the following Report and Minutes of the Estimates Committee:—

(1) Ninth Report on Ministry of Education and Social Welfare—Higher Technical Education.

(2) Minutes of the sittings of the Committee relating to the above Report.

**SHRI KANWAR LAL GUPTA: (Delhi Sadar):** I raised this question.

But it is coming up tomorrow. How can he make a statement?

**MR. SPEAKER:** It is up to him to make a statement; I cannot direct one way or the other. He has given notice and it has been listed; it is up to him to decide.

**SHRI C. M. STEPHEN (Idukki):** When this was raised, he gave an assurance to the House that a statement would be made here on Monday. It was listed yesterday but the statement could not be made. Therefore it is listed today; the statement should be made.

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** Since an adjournment motion has been admitted on this point, the statement is not necessary.

**MR. SPEAKER:** So, he does not propose to make a statement.

**SHRI CHITTA BASU (Barasat):** I sought your permission to raise a matter of importance.

**MR. SPEAKER:** You did not say whether you got the permission; you only sought my permission.

**SHRI CHITTA BASU:** I shall take only two minutes. I rise to draw the attention of Minister of Finance to an important matter relating to the strike of the 5000 officers of the LIC. They are now squatting before the boat-club; they have started an agitation from 8th March. They want immediate annulment.

**MR. SPEAKER:** That question is coming up tomorrow. I asked you to give me a 377 statement which you did not give.

**SHRI CHITTA BASU:** There is no harm even then, in mentioning it. I have a right under rule 377 to mention it and I have sought permission for it; I have also given notice to you